# Monthly Information Bulletin on Corporate Sector

July, 2014

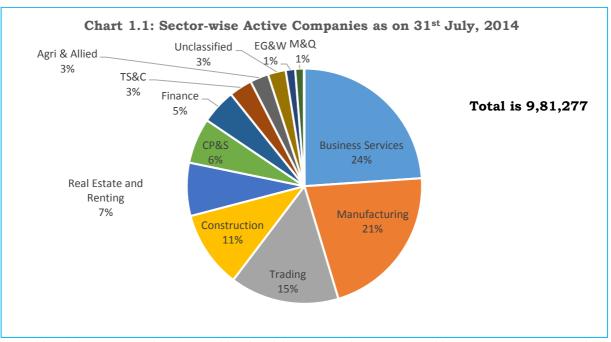
# Government of India Ministry of Corporate Affairs

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### **HIGHLIGHTS**

### I. REGISTERED COMPANIES AS ON 31st July, 2014

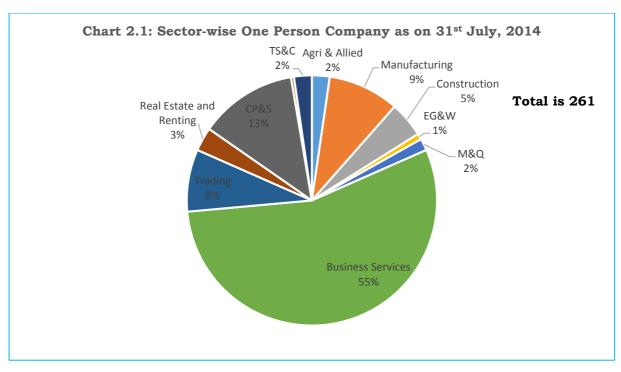
- 1. The total number of companies registered in the country as on 31<sup>st</sup> July, 2014, stood at 14,09,451. Of them, 2,58,003 companies were closed; 1,42,090 companies were lying dormant; 5,137 companies were under liquidation; 22,747 companies were in the process of being struck-off and 197 companies were in the process of being re-activated. Taking the above into account, there were 9,81,277 active companies as on 31<sup>st</sup> July, 2014.
- 2. Out of the 2,58,003 closed companies, about 10,215 companies were liquidated/dissolved; 2,31,638 companies were defunct (and hence struck-off); 14,149 companies were amalgamated/ merged with other companies; 2,001 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 31st July, 2014.
- 3. Authorized Capital wise distribution of active companies as on 31st July, 2014 **(Table-1.2)** indicates that about 65.32% of companies (6,40,965 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.12% of companies (20,816 in number) have authorized capital of above Rs.10 crore each.
- 4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,85,921), followed by Delhi (2,63,799) and West Bengal (1,82,188). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (2,08,127), followed by Delhi (1,90,741) and West Bengal (1,35,103) as on 31st July, 2014 (**Table-1.3**).
- 5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.35 lakh) followed by Manufacturing (2.10 lakh), Trading (1.47 lakh) and Construction (1.04 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication. 24,036 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

## II. One Person Company

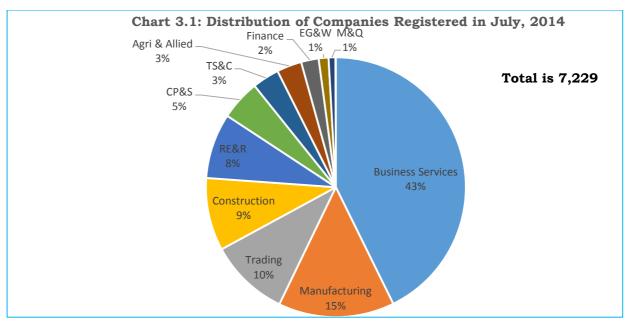
6. Up to 31st July, 2014, a total number of 261 One Person Companies (OPC) were registered with collective authorized capital of Rs. 6.34 crore. Economic activity wise classification of OPC up to 31st July, 2014 reveals that highest number of OPC are in Business Services (144) followed by Manufacturing (24), Community, personal & social services (33) and Trading (21) (Chart 2.1). During the month of July, 2014, a total of 183 OPC were registered with authorized capital of Rs. 4.94 crore. Economic activity wise classification of OPC during the month reveals that highest number of 100 OPC were registered in Business Services, followed by 24 in Community, personal & social services, 18 in Manufacturing and 17 in Trading (Table 2.1). Highest number of 30 OPC were registered in Maharashtra (16.39 %) followed by 27 in Delhi (14.75 %) and 20 in Uttar Pradesh (10.93%) during the month of July 2014.



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

#### III. REGISTRATION OF NEW COMPANIES DURING JULY, 2014

- 7. During the month of July, 2014, a total of 7,229 companies were registered with collective authorized capital of Rs. 2,360.73 crore. Of them 7,199 companies were registered as Companies Limited by Shares with authorized capital of Rs. 2,360.57 crore; 25 companies were registered as Companies Limited by Guarantees with authorized capital of Rs. 9 lakh; 5 companies were registered as Unlimited Company with collective authorized capital of Rs. 7 lakh (**Table-3.1**).
- 8. Economic-activity wise classification of companies registered during July, 2014 (**Table-3.2 and Chart 3.1**) reveals that the predominant share of newly registered companies are in Business Services (3,088) followed by Manufacturing (1,044), Trading (717), Construction (655) and Real Estate & Renting (587).

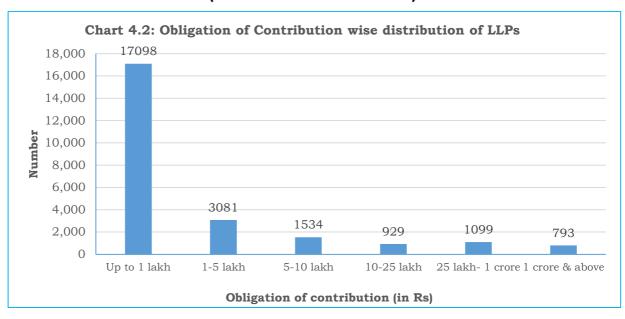


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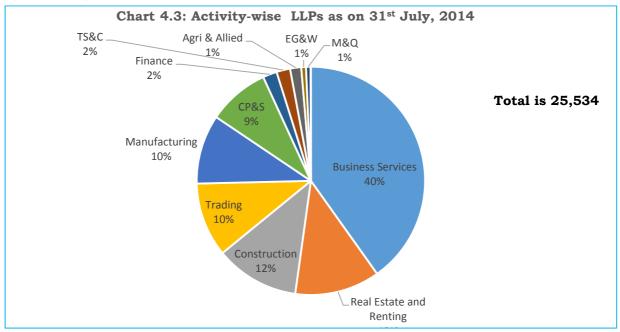
9. During July, 2014 Maharashtra has 1,382 (19.12%) newly registered companies, followed by Delhi with 1,263 (17.47%), and Uttar Pradesh with 633 (8.76%) (**Table-3.3**).

#### IV. Limited Liability Partnerships (LLP) and Foreign Companies

10. As on 31<sup>st</sup> July, 2014, a total number of 24,833 LLPs were registered in the country and 24,534 of them were active. About 82.25% active LLPs (20,179 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.23% (793 in number) of LLPs have obligation of contribution of above Rs.1 crore each. **(Table-4.1 and Chart 4.2)** 

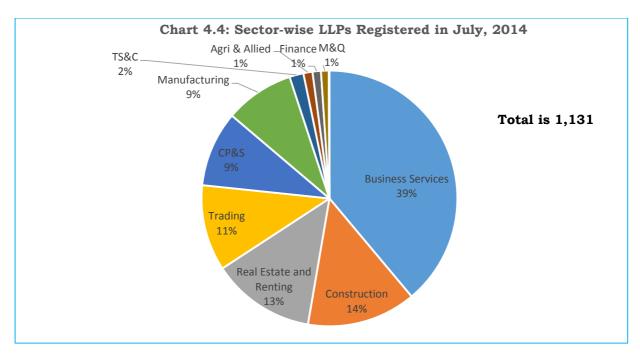


11. Broad economic sector wise classification of active LLPs as on 31<sup>st</sup> July, 2014 reveals that Service sector account for 18,497 LLPs, followed by Industry and Agriculture sectors accounting for 5,650 and 385 respectively. Economicactivity wise classification of active LLPs as on 31<sup>st</sup> July, 2014 reveals that a large number of LLPs are in Business Services (9,852) followed by Real Estate & Renting (2,955), Construction (2,919) and Trading (2,580) (**Table-4.2 and Chart 4.3**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

12. A total of 1,131 Limited Liability Partnerships (LLPs) were registered during July, 2014 with collective obligation of contribution of Rs. 270.31 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 440 LLPs were registered in Business Services, followed by 156 in Construction and 148 in Real Estate and Renting (**Table-4.3 and Chart 4.4**). Highest number of 382 LLPs were registered in Maharashtra (33.78%) followed by 147 in Delhi (12.98%) during the month of July 2014.



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication.

#### Foreign Companies

14. As on 31<sup>st</sup> July, 2014, a total of 3,269 foreign companies were doing business in India. During the month of July, 2014, 17 foreign companies were registered in India, 10 in Maharashtra, 4 in Delhi, and 1each in the state of Gujarat, Karnataka and West Bengal. A total of 11 foreign companies were registered under Business Services during the month.

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	Table 1.1 Summary Statement on Companies in India as on 31st July, 2014					
1	1 Companies Registered as on 31st July, 2014					
2	Number of Closed Companies	2,58,003				
i	No. of Companies Liquidated/Dissolved	10,215				
ii	No. of Companies Defunct/ Struck-off (Section 560)	2,31,638				
iii	No. of Companies Amalgamted/merged	14,149				
iυ	No. of Companies Converted to LLP	2,001				
3	Number of Companies lying dormant	1,42,090				
4	Number of Companies under Liquidation	5,137				
5	Number of Companies which are under the process of Section 560	22,747				
6	Number of Companies lying AIPG (Active in Progress)	197				
	Number of Active companies	9,81,277				

#### Note:

- 1. Dormant Companies are those which have not filed their statutory annual filings consecutively for three
- years or have been assigned dormant status u/s 455 of Companies Act, 2013.

  AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

  Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

	Table 1.2: Authorized Capital-wise Active Companies as on 31st July, 2014  (Authorized Capital in Rs. Crore)							
		P	rivate		Public	Total		
S1. No.	Authorized Capital Range	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
1	Up to 1 lakh	327,393	3,233.42	1,562	1.31	328,955	3,234.73	
2	Above 1 lakh to 5 lakh	185,301	7,823.96	9,250	460.77	194,551	8,284.72	
3	Above 5 lakh to 10 lakh	111,741	10,910.50	5,718	545.08	117,459	11,455.58	
4	Above 10 lakh to 25 lakh	85,037	17,675.93	5,207	1,142.42	90,244	18,818.35	
5	Above 25 lakh to 50 lakh	68,618	29,711.42	5,289	2,412.93	73,907	32,124.35	
6	Above 50 lakh to 1 crore	57,538	51,168.46	7,756	7,310.88	65,294	58,479.34	
7	Above 1 crore to 2 crore	32,369	53,740.56	5,185	8,918.06	37,554	62,658.63	
8	Above 2 crore to 5 crore	29,005	105,377.40	8,224	32,437.85	37,229	137,815.25	
9	Above 5 crore to 10 crore	9,554	75,399.91	5,714	45,615.31	15,268	121,015.22	
10	Above 10 crore to 25 crore	5,862	97,447.87	4,946	84,992.39	10,808	182,440.26	
11	Above 25 crore to 100 crore	3,403	169,834.39	3,503	182,703.53	6,906	352,537.92	
12	Above 100 crore to 500 crore	1,016	215,879.68	1,175	255,445.74	2,191	471,325.42	
13	Above 500 crore to 1000 crore	119	89,532.29	222	176,583.21	341	266,115.49	
14	Above 1000 crore	115	444,162.94	455	1,989,030.74	570	2,433,193.68	
	Total	917,071	1,371,898.73	64,206	2,787,600.21	981,277	4,159,498.94	

	Table 1.3: State/UT-wise Status of Companies Registered as on 31st July, 2014							
S1. No.	State	Registered	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A&N Islands	228	5	46	-	-	2	175
2	Andhra Pradesh	19,870	1,869	5,471	53	353	4	12,120
3	Arunachal Pradesh	488	234	10	2	62	-	180
4	Assam	9,096	2,702	176	15	1,264	1	4,938
5	Bihar	18,378	2,362	1,238	42	3,352	4	11,380
6	Chandigarh	12,359	3,778	1,116	68	85	-	7,312
7	Chattisgarh	7,252	1,014	251	1	32	3	5,951
8	Dadar & Nagar Haveli	433	38	55	-	7	-	333
9	Daman and Diu	302	58	23	1	34	-	186
10	Delhi	263,799	42,528	28,510	669	1,319	32	190,741
11	Goa	7,228	1,381	448	11	633	-	4,755
12	Gujarat	78,782	13,854	11,012	563	2,594	8	50,751
13	Haryana	24,017	2,374	2,186	26	117	4	19,310
14	Himachal Pradesh	4,558	1,076	427	20	129	-	2,906
15	Jammu and Kashmir	3,848	584	984	15	78	1	2,186
16	Jharkhand	8,410	1,047	631	12	767	2	5,951
17	Karnataka	74,597	14,994	8,032	491	811	12	50,257
18	Kerala	36,653	10,138	2,269	302	68	6	23,870
19	Lakshadweep	12	-	2	-	-	-	10
20	Madhya Pradesh	28,742	7,281	1,363	65	122	3	19,908
21	Maharashtra	285,921	39,452	34,641	1,147	2,500	54	208,127
22	Manipur	360	154	17	-	36	1	152
23	Meghalaya	923	317	14	2	72	-	518
24	Mizoram	93	53	7	-	7	-	26
25	Nagaland	466	262	25	1	36	-	142
26	Odisha	17,710	5,538	576	63	232	-	11,301
27	Puducherry	2,683	1,129	230	13	3	-	1,308
28	Punjab	25,614	8,345	2,048	114	139	2	14,966
29	Rajasthan	44,538	6,889	1,420	75	2,143	3	34,008
30	Sikkim	-	-	-	-	-	-	-
31	Tamil Nadu	110,783	27,130	15,701	266	1,541	27	66,118
32	Telangana	73,785	6,732	17,460	217	579	17	48,780
33	Tripura	322	80	5	-	38	-	199
34	Uttar Pradesh	60,599	11,048	4,764	213	606	9	43,959
35	Uttarakhand	4,414	684	87	14	279	-	3,350
36	West Bengal	182,188	42,873	845	656	2,709	2	135,103
	Total	1,409,451	258,003	142,090	5,137	22,747	197	981,277

#### Note:

- Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or have been assigned dormant status u/s 455 of Companies Act, 2013.
- AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
   Sikkim is not covered under the Companies Act, 1956.

	Table 1.4: Economic Activity-wise Active Companies as on 31 <sup>st</sup> July, 2014  (Authorized Capital in Rs. Crore)						
		Di	Private		Public		otal
SI.	Economic Activity		Authorized	•	Authorized		Authorized
No.	,	Number	Capital	Number	Capital	Number	Capital
	Agriculture and Allied		-		-		-
ı	Activities	22,137	14,975.21	2,828	32,609.76	24,965	47,584.97
II	Industry	312,593	665,814.71	25,721	1,595,715.11	338,314	2,261,529.82
1	Manufacturing	192,172	357,355.91	17,892	613,168.13	210,064	970,524.05
2	Construction	98,589	175,701.41	5,352	206,467.33	103,941	382,168.74
3	Electricity, Gas & Water Companies	11,042	107,275.25	1,730	719,279.65	12,772	826,554.89
4	Mining & Quarrying	10,790	25,482.13	747	56,800.00	11,537	82,282.13
III	Services	560,444	659,647.03	33,533	995,072.56	593,977	1,654,719.60
1	Business Services	224,880	231,653.19	9,813	372,487.92	234,693	604,141.11
2	Trading	141,014	127,139.13	6,226	100,345.51	147,240	227,484.64
3	Real Estate and Renting	67,850	58,927.04	3,799	31,411.42	71,649	90,338.45
4	Community, personal & Social Services	57,430	52,831.76	3,851	112,787.70	61,281	165,619.46
5	Finance	38,923	146,315.19	8,252	206,051.55	47,175	352,366.74
6	Transport, storage and Communications	29,731	41,706.75	1,463	132,578.79	31,194	174,285.54
7	Insurance	616	1,073.97	129	39,409.68	745	40,483.65
IV	Unclassified	21,897	31,461.78	2,124	164,202.78	24,021	195,664.56
	Total	917,071	1,371,898.73	64,206	2,787,600.21	981,277	4,159,498.94

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

	Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakh)								
SI.		Up t	o 31.07.2014	Durin	g July, 2014				
No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital				
ı	Agriculture and Allied Activities	6	19.00	3	7.00				
II	Industry	42	144.00	30	114.00				
1	Manufacturing	24	91.00	18	67.00				
2	Construction	12	47 .00	10	45.00				
3	Electricity, Gas & Water companies	2	2.00	1	1.00				
4	Mining & Quarrying	4	4.00	1	1.00				
Ш	Services	213	471.00	150	373.00				
1	Business Services	144	286.00	100	220.00				
2	Trading	21	38.00	17	34.00				
3	Real Estate and Renting	8	61.00	4	53.00				
4	Community, personal & Social Services	33	70.00	24	52.00				
5	Finance	1	1.00	1	1.00				
6	Transport, storage and Communications	6	15.00	4	13.00				
	Total	261	634.00	183	494.00				

	Table 3.1: Registration of New Companies during July, 2014						
SI. No.	Category	Number	Authorized Capital (Rs. Lakhs)				
1	Company Limited by Shares	7,199	236,056.56				
i	Private	7,062	106,147.56				
ii	Public	137	129,909.00				
2	Company Limited by	25	9.00				
	Guarantees						
i	Private	23	9.00				
ii	Public	2	0.00				
3	Unlimited Company	5	7.00				
i	Private	5	7.00				
ii	Public	0	0.00				
	Total	7,229	236,072.56				

	Table 3.2: Economic Activity-wise New Companies Registered during July, 2014							
			Private		(Authori <b>Public</b>		in Rs. Lakhs) <b>Total</b>	
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
I	Agriculture and Allied Activities	216	5,033.10	8	45.00	224	5,078.10	
II	Industry	1,815	35,153	34	1,506	1,849	36,659.33	
1	Manufacturing	1,028	23,061.63	16	201.00	1,044	23,262.63	
2	Construction	640	9,228.70	15	1,290.00	655	10,518.70	
3	Electricity, Gas & Water Companies	87	1,018.00	1	5.00	88	1,023.00	
4	Mining & Quarrying	60	1,845.00	2	10.00	62	1,855.00	
Ш	Services	5,059	65,977	97	128,358	5,156	194,335.13	
1	Business Services	3,057	19,860.98	31	1,356.00	3,088	21,216.98	
2	Trading	701	18,110.30	16	180.00	717	18,290.30	
3	Community, personal & Social Services	358	1,784.25	3	20.00	361	1,804.25	
4	Real Estate and Renting	567	4,383.10	20	340.00	587	4,723.10	
5	Transport, storage and Communications	238	20,425.50	4	25.00	242	20,450.50	
6	Finance	135	1,361.00	23	126,437.00	158	127,798.00	
7	Insurance	3	52.00	-	-	3	52.00	
	Total	7,090	106,163.56	139	129,909.00	7,229	236,072.56	

	Table 3.3: State/UT-wise Registration of Companies during July, 2014 (Authorized Capital in Rs. Lakhs)						
			Private	Public Total			
SI. No.	State/UT	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A&N Islands	3	22.00	-	-	3	22.00
2	Andhra Pradesh	233	6,655.00	3	15.00	236	6,670.00
3	Arunachal Pradesh	1	1.00	-	-	1	1.00
4	Assam	22	284.00	-	-	22	284.00
5	Bihar	208	1,962.98	4	95.00	212	2,057.98
6	Chandigarh	36	231.00	1	5.00	37	236.00
7	Chhattisgarh	42	253.00	3	25.00	45	278.00
8	Dadar & Nagar Haveli	1	1.00	-	-	1	1.00
9	Delhi	1,243	19,467.50	20	2,545.00	1,263	22,012.50
10	Goa	14	31.10	ı	-	14	31.10
11	Gujarat	353	10,838.35	8	40.00	361	10,878.35
12	Haryana	297	2,552.00	1	150.00	298	2,702.00
13	Himachal Pradesh	19	164.00	1	5.00	20	169.00
14	Jammu and Kashmir	14	77.00	-	-	14	77.00
15	Jharkhand	104	1,432.00	2	10.00	106	1,442.00
16	Karnataka	470	6,347.00	-	-	470	6,347.00
17	Kerala	170	3,541.60	6	150.00	176	3,691.60
18	Madhya Pradesh	140	597.00	2	10.00	142	607.00
19	Maharashtra	1,364	11,048.33	18	301.00	1,382	11,349.33
20	Manipur	2	201.00	-	-	2	201.00
21	Meghalaya	5	131.00	-	-	5	131.00
22	Mizoram	1	-	-	-	1	-
23	Odisha	85	774.00	1	-	86	774.00
24	Puducherry	6	6.00	-	-	6	6.00
25	Punjab	77	500.00	5	25.00	82	525.00
26	Rajasthan	147	721.00	2	10.00	149	731.00
27	Tamil Nadu	476	6,458.30	12	140.00	488	6,598.30
28	Telangana	435	9,491.20	2	126,011.00	437	135,502.20
29	Tripura	3	2.00	-	-	3	2.00
30	Uttar Pradesh	605	5,144.70	28	271.00	633	5,415.70
31	Uttarakhand	40	137.00	1	5.00	41	142.00
32	West Bengal	474	17,091.50	19	96.00	493	17,187.50
	Total	7,090	106,163.56	139	129,909.00	7,229	236,072.56

Table 4.1: Obligation of Contribution-wise Active LLPs as on 31st July, 2014						
S1. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)			
1	Up to 1 lakh	17,098	13,345.88			
2	Above 1 lakh to 5 lakh	3,081	10,540.70			
3	Above 5 lakh to 10 lakh	1,534	14,387.50			
4	Above 10 lakh to 25 lakh	929	17,164.54			
5	Above 25 lakh to 50 lakh	573	23,547.84			
6	Above 50 lakh to 1 crore	526	45,956.27			
7	Above 1 crore to 2 crore	246	37,945.56			
8	Above 2 crore to 5 crore	266	92,814.08			
9	Above 5 crore to 10 crore	111	88,458.69			
10	Above 10 crore to 25 crore	80	134,989.92			
11	Above 25 crore to 100 crore	80	440,053.74			
12	Above 100 crore	10	243,408.01			
	Total	24,534	1,162,612.74			

S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)	
I	Agriculture and Allied Activities	385	14,957.69	
II	Industry	5,650	419,615.62	
1	Manufacturing	2,409	122,018.17	
2	Construction	2,919	139,497.57	
3	Electricity, Gas & Water Companies	165	149,409.28	
4	Mining & Quarrying	157	8,690.60	
III	Services	18,497	728,027.43	
1	Business Services	9,852	218,498.75	
2	Trading	2,580	225,187.83	
3	Real Estate and Renting	2,955	155,194.36	
4	Community, personal & Social Services	2,139	52,218.82	
5	Finance	489	72,320.20	
6	Transport, storage and Communications	474	4,539.98	
7	Insurance	8	67.50	
IV	Unclassified	2	12.00	
	Total	24,534	1,162,612.74	

**Note**: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 4.3: Economic Activity-wise LLPs Registered during July, 2014						
S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)			
I	Agriculture and Allied Activities	13	330.00			
II	Industry	267	15,255.06			
1	Manufacturing	99	1,389.98			
2	Construction	156	13,579.20			
3	Electricity, Gas & Water companies	1	2.28			
4	Mining & Quarrying	11	283.60			
III	Services	851	11,446.34			
1	Business Services	440	2,689.59			
2	Trading	123	1,062.84			
3	Real Estate and Renting	148	3,571.55			
4	Community, personal & Social Services	108	4,000.11			
5	Finance	12	23.95			
6	Transport, storage and Communications	20	98.30			
·	Total	1,131	27,031.40			

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.